

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

140/252/ND/2018

In the matter of :
Unique Energies (P) Ltd

..PETITIONER

SECTION

Under Section 252

Order delivered on 21.1.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor: -

For the Respondent/Corporate Debtor :

For the Intervener: Ms. Kusum Yadav, Co. Prosecutor for ROC and Mr. Puneet

Rai, Advocate for Income tax Deptt

ORDER

None appears for the Appellant. Post this matter for the appearance of the Appellant on 07.2.2019. Non-appearance of the appellant on the said date will result in dismissal of the appeal.

List on 07.2.2019.

 N)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit